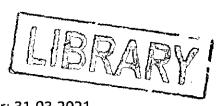
CENTRAL ADMINISTRATIVE TRIBUNAL **KOLKATA BENCH** KOLKATA



OA/350/686/2017

Date of Order: 31.03.2021

Coram:

Hon'ble Dr. Nandita Chatterjee, Administrative Member

MS. E. DHANSON VS. UNION OF INDIA & ORS. (C.F.S. L.)

For the Applicant(s);

Mr. A. Chakraborty, Counsel

Ms. P. Mondal, Counsel

For the Respondent(s): Mr. B. B. Chatterjee, Counsel

ORDER (ORAL)

Per Dr. Nandita Chatterjee, A(M):

Heard Id. Counsel for both the parties.

Ld. Counsel for applicant would furnish a memo of withdrawal of the applicant stating that she wants to withdraw from the matter.

In view of the letter dated 31.03.2021 of the applicant seeking withdrawal 3. of this application, the OA is disposed of as withdrawn.

Memo of withdrawal is taken on record.

(Dr. Nandita Chatterjee) Member (A)

pd